

12.12 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report of the Punjab Housing Development Board, Chandigarh for the year 1981-82

Statement showing reasons for delay in laying papers

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Punjab Housing Development Board, Chandigarh, for the year 1981-82 under sub-section (2) of section 79 of the Punjab Housing Development Board Act, 1972 read with clause (c) (iv) of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. L.T. 645/85]

National oil and Vegetable oils Development Board (Secretary) Recruitment Rules, 1984, Review and Annual Report of the National Seeds Corporation Ltd. and State Farmers Corporation of India Ltd. etc

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : I beg to lay on the Table—

(1) A copy of the National Oilseeds and Vegetable Oils Development Board (Secretary) Recruitment Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 1178 in Gazette of India dated the 24th November, 1984, under section 20 of National Oilseeds and Vegetables

Oils Development Board Act, 1983.

[Placed in Library See No. LT 646/85]

(2) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1983-84.

(ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT 647/85]

(b) (i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1983-84.

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (i) above.

[Placed in Library See No. LT 648/85]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India, New Delhi, for the year 1983-84 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Dairy Federation of India, New Delhi, for the year 1983-84.

[Placed in Library See No. LT 649/85]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1983-84 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1983-84.

[Placed in Library See. No. LT 650/85]

Mines Rescue Rules, 1985

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : I beg to lay on the Table a copy of the Mines Rescue Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 325(E) in Gazette of India dated the 29th March, 1985 under section 61A of the Mines Act, 1952.

[Placed in Library See No. LT 651/85]

Annual Report and Statement regarding Review of the Films and Television Institute of India Pune for the year 1983-84. Statement showing reasons for delay in laying the papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English version) of the Film and Television Institute, of India, Pune, 1 for the year 1983-84 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Film and Television Institute of India, Pune, for the year 1983-84.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See. No. LT 652/85]

Demands for Grants

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs.

[Placed in Library See No. LT 653/85]

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

[English]

Recent Railway accidents Causing Deaths of Many Passengers and Injuries to several other Particularly the one Involving Howrah-Amritsar Mail and Howrah-Amritsar Express on 5th April, 1985

SHRI AMAL DATTA (Diamond Harbour) : I call the attention of the Minister of Railways to the following matter of urgent public importance and request that he may make a statement thereon :

“The situation arising out of the recent railway accidents causing deaths